

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Biometric Attendance System.

CIRCULAR

No: 87

Dated: 17/07/2018

It is hereby directed that all the Officers/officials of the High Court and the Subordinate Courts, irrespective of the fact whether they remain on official duty in the Court complexes or outside the Court Complexes, shall get themselves registered in the Biometric Attendance System. It is further directed that the DDOs shall draw the salary/wages of only those Officers/officials, who are registered with the Biometric Attendance System. However, it is made clear that marking of daily attendance in the Biometric System is not compulsory for those officers/officials, who are on official duties outside the Court Complexes.

By Order.

12
17/07/18
(Sanjay Dhar)
Registrar General

No: 18692-796/NQ Dated: 17/07/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K Srinagar, for information.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Director, State Judicial Academy, Srinagar
..... for information and necessary/immediate compliance.
6. All Principal District & Sessions Judge for information and with direction to ensure necessary/immediate compliance by the all Judicial Officers/DDOs working under their respective jurisdiction.
7. All DDOs of the Subordinate Courts for information and necessary/immediate compliance.

8. CPC e-Courts for information and necessary compliance as well as for uploading the same on official website of the High Court of J&K.
9. Chief Accounts Officer, High Court of Jammu and Kashmir.
10. Deputy Registrar Accounts, High Court, Main Wing, Srinagar.
11. Accounts Officer, High Court Wing Jammu/Srinagar.
..... for information and necessary compliance.
12. Office file.

Registrar General

17/10/14